NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.106/(MAH)/2013 CA No.

CORAM:

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Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: Shri Asher K. Melamed

V/s.

M/s. Touranto Company (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
28	Adv Kinjal	Adv for	tina.
	Upadhyay	Respondent	
28	Adv Bhank Salie ib Adv. Sudhan Amare	Adu Fer	Salia Bhau, k
	10 Adv. Sudhan Amare	Pelitions	

ORDER T.C.P. No. 106/397-398/CLB/MB/MAH/2013

- 1. The Learned Representatives of both the sides are present.
- 2. Seeking time to file Written Submissions. Since the parties have been heard, however, arguments have not yet been completed. Therefore, now be listed after Summer Vacation.
- Adjourned to 5th June, 2017.

Dated: 03.05.2017

Sd/-

M.K. Shrawat Member (Judicial)